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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P. (C) 12387/2009, CM APPL.12183/2009, 25575/2017

SOCIETY FOR WELFARE OF INDIAN PILOTS Petitioner Through:: Mr. Sarojanand Jha with Mr. Biswajit Choudhury, Advocates.

versus

UNION OF INDIA AND ORS

..... Respondents

Through:: Ms. Anjana Gosain with Ms. Rabiya Thakur and Ms. Shalini Nair, Advocates for R-1&2.

Mr. Ramesh Singh with Ms. Anne Mathew, Advocates for R-3.

CORAM: HON'BLE MR. JUSTICE RAJIV SHAKDHER

ORDER 21.02.2018

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- 1. Ms. Gosain, who appears for respondent no.1 & 2, seeks accommodation on the ground that she has instructions to engage Additional Solicitor General in the matter. I am informed that Mr. Sanjay Jain, ASG is not available, today, to appear in the matter.
- 2. The request is not opposed by the counsel for the petitioner.
- 3. Accordingly, at request of Ms. Gosain, renotify the matter on 16.5.2018.

RAJIV SHAKDHER, J

FEBRUARY 21, 2018 /vikas/